

**Annexure-5**

**Name of the corporate debtor: Karuturi Foods Pvt Ltd ; Date of commencement of liquidation: 05.07.2018; List of stakeholders as on: 25.02.2022**

**List of operational creditors (Government Dues)**

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Commercial Taxes	The Assistant commissioner of Commercial Taxes, Audit 1.3	20.08.2018	3,43,04,195	3,43,04,195	Sales Tax Dues	-	-	66.7	Nil	Nil	Nil	Nil	
2	Commercial Taxes	The Assistant commissioner of Commercial Taxes, Audit 1.8	0.08.2018	14,53,390	14,53,390	Sales tax dues	Lien marked - 29,831,144	No	2.83	Nil	Nil	Nil	Nil	Lien is marked against bank account maintained with axis bank
3	Commercial Taxes	The Assistant commissioner of Commercial Taxes, Audit 1.7	21.08.2018	1,48,21,960	1,48,21,960	Sales tax dues	Lien marked 2,853,595	No	28.82	Nil	Nil	Nil	Nil	Lien is marked against bank account maintained with axis bank
4	Commercial Taxes	The Assistant commissioner of Commercial Taxes, Audit 1.2 ( Refer Note below)	9.10.2020	8,48,043	8,48,043	Sales tax dues	-	-	1.65	Nil	Nil	Nil	Nil	This claim has been processed vide the directions of Hon'ble NCLT Bengaluru vide its Order dated 31.12.2020
5	EPFO	The Assistant	25.02.2022	2,96,482	2,96,482	EPF	-	-	0.13	Nil	Nil	Nil	Nil	This claim has

		P.F Commissioner & Recovery Officer				Dues/Employers Dues								been processed vide directions of Hon'ble NCLT Bengaluru vide its Order dated 08.02.22, received by the Liquidator on 19.02.22
6	Commercial Taxes	The Assistant Commissioner of Commercial Taxes, Audit 1.8	21.07.2021	3,97,55,038	3,97,55,038	Sales Tax Dues	-	-	17.8	Nil	Nil	Nil	Nil	This claim has been processed vide directions of Hon'ble NCLT Bengaluru vide its Order dated 08.02.22, received by the Liquidator on 19.02.22